

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI**

**DAILY CAUSE LIST DATED 24.10.2018 (Wednesday)**

**Court of Chairperson**

**10:30 AM**

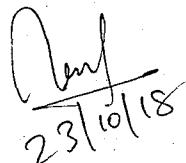
In the court of Hon'ble Mr. Justice S.J. Mukhopadhaya, the Chairperson and Hon'ble Mr. Justice Bansi Lal Bhat, Member (Judicial).

**For Orders**

| S. No. | Case No.   | Name of the parties   | Counsel for Appellants | Counsel for Respondents |
|--------|--|---|------------------------|-------------------------|
| 1.     | I.A. No. 1690 of 2018 in Comp. App. (AT) (Ins) No. 405 of 2018           | SREI Infrastructure Finance Ltd.<br>Vs.<br>State Bank of India & Ors.                                     | Arijit Mazumdar        | Srishti Khare           |
| 2.     | I.A. No. 1691 of 2018 in Comp. App. (AT) No. 319 of 2018                 | A Venture Realtors Pvt. Ltd.<br>Vs.<br>Registrar of Companies, Pune                                       | Dhaval Deshpandey      |                         |
| 3.     | Restoration Appl. (AT) No. 25 of 2018 in Comp. App. (AT) No. 333 of 2018 | Coimbatore Gem & Jewellery Industry Pvt. Ltd.<br>Vs.<br>The Registrar of Companies, Tamil Nadu Coimbatore | A Raj Narayanan        |                         |
| 4.     | Comp. App. (AT) (Ins) No. 623 of 2018                                    | Auto Décor Pvt. Ltd.<br>Vs.<br>APPL Industries Ltd.   | Mareesh Pravir Sahay   |                         |

**For Admission (Fresh Cases)**

|    |                                       |  |                 |              |
|----|---------------------------------------|--|-----------------|--------------|
| 5. | Comp. App. (AT) (Ins) No. 538 of 2018 | M. Karunakar Reddy<br>Vs.<br>VK Global & Anr   | Anuradha Dutt   | Ashok Juneja |
| 6. | Comp. App. (AT) (Ins) No. 636 of 2018 | Abhijit Deshmukh, Ex-Director of Maharashtra Shetkari Sugar Ltd<br>Vs.<br>Rajendra K. Bhutta, R.P. of Maharashtra Shetkari Sugar Ltd | Vivya Nagpal    |              |
| 7. | Comp. App. (AT) (Ins) No. 639 of 2018 | Paschimanchal Vidyut Vitran Nigam Ltd.<br>Vs.<br>Raman Ispat Pvt. Ltd. & Ors.  | Pradeep Mishra  |              |
| 8. | Comp. App. (AT) (Ins) No. 640 of 2018 | Gutupalli Srinivasa Rao & Anr.<br>Vs.<br>Supraja Textiles Pvt. Ltd. & Anr.   | V.V.L.N. Sastry |              |
| 9. | Comp. App. (AT) No. 348 of 2018       | Metmin Investments Holdings Ltd.<br>Vs.<br>Rinac India Ltd. & Anr.   | Sahil Narang    |              |

  
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|-----|---|---|--------------|--|
| 10. | Comp. App.<br>(AT) No. 349<br>of 2018   | Kathirkutty Augusthy & Ors.<br>Vs.<br>Alexander Correya & Ors.                  | Anandh K.    |  |
| 11. | Comp. App.<br>(AT) No. 351<br>of 2018   | Rabindra Nath Ghosh & Ors.<br>Vs.<br>Jaytarama Cold Storage Pvt. Ltd. &<br>Ors. | Soumya Dutta |  |
| 12. | Contempt Case<br>(AT) No. 16 of<br>2018 in Comp.<br>App. (AT) No.<br>397-399 of<br>2017 | Surinder Mehta & Ors.<br>Vs.<br>Prime Meiden Ltd. & Ors.                        |              |  |

**For Admission (After Notice)**

|     |  |  |                |                         |
|-----|--|--|----------------|-------------------------|
| 13. | Comp. App.<br>(AT) (Ins) No.<br>493 of 2018        | Varrsana Ispat Ltd., through the R.P. of<br>Anil Goel<br>Vs.<br>Deputy Director, Directorate of<br>Enforcement | Anil Goel      | Atul Tripathi           |
| 14. | Comp. App.<br>(AT) (Ins) No.<br>255-256 of<br>2018 | Punit Garg<br>Vs.<br>Ericsson India Pvt. Ltd. & Anr.<br><b>With</b>  | Mahesh Agarwal | Praveen Mittal<br>(R-1) |
| 15. | Comp. App.<br>(AT) (Ins) No.<br>257-258 of<br>2018 | Satish Seth<br>Vs.<br>Ericsson India Pvt. Ltd. & Anr.<br><b>With</b>   | Mahesh Agarwal | Praveen Mittal<br>(R-1) |
| 16. | Comp. App.<br>(AT) (Ins) No.<br>259-260 of<br>2018 | Suresh Madihally Rangachar<br>Vs.<br>Ericsson India Pvt. Ltd. & Anr.   | Mahesh Agarwal | Praveen Mittal<br>(R-1) |
| 17. | Comp. App.<br>(AT) (Ins) No.<br>358 of 2018        | Eight Finance Pvt. Ltd.<br>Vs.<br>Amit Gupta, R.P. of HDO<br>Technologies Ltd.<br><b>with</b>                  | Ashish Bhan    | Ashish Bhan             |
| 18. | Comp. App.<br>(AT) (Ins) No.<br>359 of 2018        | Eight Finance Pvt. Ltd.<br>Vs.<br>Amit Gupta, R.P. of Hindustan Dorr<br>Oliver Ltd.<br><b>With</b>             | Ashish Bhan    | Ashish Bhan             |
| 19. | Comp. App.<br>(AT) (Ins) No.<br>495 of 2018        | S.C. Sekaran<br>Vs.<br>Amit Gupta & Ors.<br><b>With</b>  | Sumant Batra   | Mahima<br>Singh(R-RP)   |
| 20. | Comp. App.<br>(AT) (Ins) No.<br>496 of 2018        | S.C. Sekaran<br>Vs.<br>Amit Gupta & Ors.   | Sumant Batra   | Mahima<br>Singh(R-RP)   |
| 21. | Comp. App.<br>(AT) (Ins) No.<br>368 of 2018        | Eastern Ranges Flat Owners Welfare<br>Association Pune<br>Vs.<br>Phadnis Properties Ltd. & Ors.                | Rukhmini Bobde |                         |

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|-----|---|---|-----------------|---------------------|
| 22. | Comp. App. (AT) (Ins) No. 435 of 2018                               | Pushtilmpex Vs. Shree Satyanarayan Industrial Suppliers Pvt. Ltd.                                 | AnkurSinghal    |                     |
| 23. | Comp. App. (AT) (Ins) No. 551 of 2018                               | Arun Chandra Sinha Vs. BMD Pvt. Ltd. & Anr.   | Pooja M. Saigal | Sanjeev Saraswat    |
| 24. | Comp. App. (AT) (Ins) No. 607 of 2018                               | Jambu Knits Pvt Ltd Vs American Express banking Corp.   | Deepak Kapoor   |                     |
| 25. | I.A. No 1573 of 2018 in Comp. App. (AT) No. 99 of 2018              | Reliance Infratel Limited & Ors. Vs HSBC Daisy Investments (Mauritius) Limited & Ors. <b>With</b> | Mahesh Agarwal  | Ashish Prasad       |
| 26. | Contempt Case (AT) No. 14 of 2018 in Comp. App. (AT) No. 99 of 2018 | HSBC Daisy Investments (Mauritius) Limited & Ors. Vs Reliance Infratel Limited & Ors.             | Sanyam Saxena   | Mahesh Agarwal      |
| 27. | Comp. App. (AT) No. 326 of 2018                                     | C.J. George & Ors. Vs. Synthite Industries Ltd.   | A Karthik       | Goutham Shivshankar |

#### For Hearing

|     |  |   |                                     |  |
|-----|--|---|-------------------------------------|--|
| 28. | Transfer Original Petition (AT) (MRTP) No. 01 of 2017 (Old RTPE No. 89/2001) <b>Part Heard</b> | Suneja Tower- II Flat Owners Welfare Association Vs. Suneja Tower Pvt. Ltd & Ors. | Pramod K. Sharma                    | Aditya Narain Gaurav Sharma                                |
| 29. | Comp. App. (AT) (Ins) No. 200 of 2018  | Export-Import Bank of India Vs. Haldia Coke & Chemicals Pvt. Ltd. & Ors.          | K V Balakrishnan                    | Akshay Gupta-R2<br>Abhimanyu Walia-R3                      |
| 30. | Comp. App. (AT) (Ins) No. 270 of 2018  | Sugan Choudhary Vs. KhandelwalBusar Industries Pvt. Ltd. & Anr.                   | Amit Chadha                         | Rakesh Kumar Sunil Kumar-IRP                               |
| 31. | Competition Appeal (AT) No. 12 of 2018   | Karam Chand Thapar & Bros. (Coal Sales) Ltd. Vs. CCI & Ors. <b>With</b>           | Sameer Parekh, Neelambera Sandeepan | Samar Bansal (R-CCI), M.M. Sharma (R-2), K.K. Sharma (R-3) |
| 32. | Competition Appeal (AT) No. 13 of 2018   | Naresh Kumar & Co. Pvt. Ltd. Vs. CCI & Ors. <b>With</b>                           | Nitin Nair                          | Samar Bansal (R-CCI), M.M. Sharma (R-2), K.K. Sharma (R-3) |

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| 33. | Competition Appeal (AT) No. 14 of 2018 | Nair Coal Services Pvt. Ltd.<br>Vs.<br>CCI &Ors. | Ankita Chaudhary Rathi | Samar Bansal (R-CCI),<br>M.M. Sharma (R-2),<br>K.K. Sharma (R-3) |
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**For Hearing (Part Heard)**

|     |                                      |   |                 |  |
|-----|--------------------------------------|---|-----------------|--|
| 34. | Competition App. (AT) No. 22 of 2018 | Eveready Industries India Ltd.<br>(Eveready)<br>Vs.<br>Competition Commission of India &Ors.<br><b>with</b> | SagardeepRathi  | Udayan Jain-R1<br>Manika Brar-R2<br>Kalyani Singh-R3 |
| 35. | Competition App. (AT) No. 28 of 2018 | Shri Indranil Roy Chowdhury<br>Vs.<br>Competition Commission of India &Ors.<br><b>with</b>                  | Sagardeep Singh | Ishkanan Singh – R1                                  |
| 36. | Competition App. (AT) No. 29 of 2018 | Shri Partha Biswas<br>Vs.<br>Competition Commission of India &Ors.<br><b>with</b>                           | Sagardeep Singh | Ishkanan Singh – R1                                  |
| 37. | Competition App. (AT) No. 30 of 2018 | Shri Kunal Gupta<br>Vs.<br>Competition Commission of India &Ors.<br><b>with</b>                             | Sagardeep Singh | Ishkanan Singh – R1                                  |
| 38. | Competition App. (AT) No. 31 of 2018 | Shri AmritanshuKhaitan<br>Vs.<br>Competition Commission of India &Ors.<br><b>with</b>                       | Sagardeep Singh | Ishkanan Singh – R1                                  |
| 39. | Competition App. (AT) No. 32 of 2018 | Shri SuvamoySaha<br>Vs.<br>Competition Commission of India &Ors.<br><b>with</b>                             | Sagardeep Singh | Ishkanan Singh – R1                                  |
| 40. | Competition App. (AT) No. 33 of 2018 | Shri Anil Bajaj<br>Vs.<br>Competition Commission of India &Ors.<br><b>With</b>                              | Sagardeep Singh | Ishkanan Singh – R1                                  |
| 41. | Competition App. (AT) No. 34 of 2018 | Indo National Ltd.<br>Vs.<br>Competition Commission of India &Ors.<br><b>With</b>                           | Anuj Berry      | Udayan Jain-R1                                       |
| 42. | Competition App. (AT) No. 37 of 2018 | Hemant Gupta<br>Vs.<br>Competition Commission of India<br><b>with</b>                                       | A. Chakrabarty  | Udayan Jain-R1                                       |

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| 43. | Competition App. (AT) No. 38 of 2018 | P. Dwaraknath Reddy Vs. Competition Commission of India <b>with</b> | A. Chakrabarty | Udayan Jain-R1 |
| 44. | Competition App. (AT) No. 39 of 2018 | R.P. Khaitan & Ors. Vs. Competition Commission of India             | A. Chakrabarty | Udayan Jain-R1 |

**Note: Court will rise at 3: 00 PM.**

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**By Order**

**Joint Registrar**

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